### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UN-STARRED QUESTION NO. 44 TO BE ANSWERED ON 15.12.2017

### **States Affected by Air Pollution**

44. SHRI GOPAL SHETTY:
PROF. RICHARD HAY:
SHRI GEORGE BAKER:
SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the number of States adversely affected by Air Pollution across the country, at present indicating the number of cities considered to be polluted as per global standards;
- (b) the details of the short-term/long-terms plans formulated/ being formulated by the Government in this regard so far;
- (c) the details of the funds sanctioned, allocated and utilised for these plans during the last three years and the current year, State/UT-wise along with the details of the targets set and achievements made under these plans during the said period, State/UT-wise;
- (d) the details of pollution causing units which falls under category 'H' and other categories as per the Master Plan along with the steps taken to check pollution caused by these units during the last three years; and
- (e) whether the Government has received any complaints regarding use of banned practices in these States and if so, the details thereof and the action taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) The Government has notified National Ambient Air Quality Standards (NAAQS) which lays the norms for air pollutants in the Country. The NAAQS have been developed taking into account global standards. Central Pollution Control Board (CPCB) monitors the ambient air quality at 691 monitoring stations located in 303 cities/towns covering 29 states and 6 union territories across the country under National Air Quality Monitoring Programme (NAMP). Under NAMP, three air pollutants viz., Sulphur Dioxide (SO<sub>2</sub>), Nitrogen Dioxide (NO<sub>2</sub>) and Particulate Matter size equal to or less than 10 micron (PM<sub>10</sub>) are being monitored at all the locations. On the basis of data monitored during 2011-2015, the list of 94 non-attainment cities covering 20 States and 2 Union Territories which have not conformed to National Ambient Air Quality Standards consistently are annexed at Annexure-I. Concerned SPCBs have been asked to prepare action plan for these non-attainment cities. Apart from this, CPCB has issued directions under section 18 (1) (b) of the Air (Prevention and Control of Pollution) Act, 1981 to these States and Union Territories for prevention, control and

abatement or air pollution and improvement of Air Quality in the country. The short-term and long-term measures suggested to the States, as per directions issued under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 are annexed at Annexure-II. The statewise details of funds released to States and other monitoring agencies during last three years and current year under National Air Quality Monitoring Programme (NAMP) are given at Annexure-III.

(d) & (e) The Government has notified 115 emission/effluent standards for 104 different sectors of industries, besides 32 general standards including those related to hazardous industries.

As per reports, CPCB has received a total of 3417 complaints including those related to use of banned practices in the years 2013 to 2016 as given below:

Year	Number of complaints
2013	634
2014	756
2015	1287
2016	740
Total	3417

The action taken by the CPCB against the violators of pollution laws includes issue of directions for improving performance and compliance with norms, directions to service agencies for disconnection of power/water supply, obtaining of bank guarantee, closure of industries etc.

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### **ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PARA (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 44 DUE FOR REPLY ON 15.12.2017 REGARDING 'STATES AFFECTED BY AIR POLLUTION' BY SHRI GOPAL SHETTY, PROF. RICHARD HAY, SHRI GEORGE BAKER; SHRIMATI JAYSHREEBEN PATEL, HON'BLE MEMBERS OF PARLIAMENT

Non-Attainment cities with respect to Ambient Air Quality India (2011-2015)

State SI. No	State	Cities SI.	Cities	
		No	Combine	
		1	Guntur	
	A	2	Kurnool	
1	Andhra Pradesh	3	Nellore	
		4 5	Vijaywada	
			Vishakhapatnam	
		6	Guwahati	
		7	Nagaon	
2	Assam	8	Nalbari	
		9	Sibsagar	
		10	Silchar	
3	Chandigarh	11	Chandigarh	
4	Chattisgarh	12	Bhillai	
		13	Korba	
5	Delhi	14	Delhi	
6	Gujarat	15	Surat	
		16	Baddi	
		17	Damtal	
		18	Kala Amb	
7	Himachal Pradesh	19	Nalagarh	
		20	Paonta Sahib	
		21	Parwanoo	
		22	Sunder Nagar	
8	Jammu & Kashmir	23	Jammu	
9	Jharkhand	24	Dhanbad	
		25	Bangalore	
10		26	Devanagere	
10	Karnataka	27	Gulburga	
		28	Hubli-Dharwad	
	1 Madhya Pradesh	29	Bhopal	
		30	Dewas	
11		31	Indore	
		32	Sagar	
		33	Ujjain	
40	NA-1 1 (	34	Akola	
12	Maharashtra	35	Amravati	

16   Punjab	State SI. No	State	Cities SI.	Cities
37	31. 140		No	
16				Aurangabad
39				
40			38	Chandrapur
41			39	Jalgaon
42			40	Jalna
16			41	Kolhapur
14			42	Latur
45			43	Mumbai
Meghalaya			44	Nagpur
13   Meghalaya   51   Byrnihat     14   Nagaland   52   Dimapur     53   Kohima     54   Angul     55   Balasore     56   Bhubneshwar     57   Cuttack     58   Rourkela     59   Talcher     60   DeraBassi     61   Gobindgarh     62   Jalandhar     63   Khanna     64   Ludhiana     65   NayaNangal     66   Pathankot/Dera Baba     67   Patiala     68   Alwar     69   Jaipur     17   Rajasthan   70   Jodhpur     71   Kota     72   Udaipur     18   Tamilnadu   73   Tuticorin     74   Hydrabad     19   Telangana   75   Nalgonda     76   Patencheru     77   Agra			45	Nashik
48			46	Navi Mumbai
13   Meghalaya   51   Byrnihat     14			47	Pune
13   Meghalaya   51   Byrnihat     14			48	Sangli
13   Meghalaya   51   Byrnihat     14			49	
13         Meghalaya         51         Byrnihat           14         Nagaland         52         Dimapur           53         Kohima         54         Angul           55         Balasore         56         Bhubneshwar           57         Cuttack         58         Rourkela           59         Talcher         60         DeraBassi           61         Gobindgarh         62         Jalandhar           63         Khanna         64         Ludhiana           64         Ludhiana         65         NayaNangal           66         Pathankot/Dera Baba         67         Patiala           67         Patiala         68         Alwar           69         Jaipur         70         Jodhpur           71         Kota         72         Udaipur           18         Tamilnadu         73         Tuticorin           19         Telangana         75         Nalgonda           76         Patencheru         77         Agra			50	
14         Nagaland         52         Dimapur           53         Kohima           54         Angul           55         Balasore           56         Bhubneshwar           57         Cuttack           58         Rourkela           59         Talcher           60         DeraBassi           61         Gobindgarh           62         Jalandhar           63         Khanna           64         Ludhiana           65         NayaNangal           66         Pathankot/Dera Baba           67         Patiala           68         Alwar           69         Jaipur           70         Jodhpur           71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           75         Nalgonda           76         Patencheru           77         Agra	13	Meghalaya	51	
15	4.4		52	
15	14	ivagaiand	53	Kohima
15				
15			55	
15	4.5	Orissa		
Talcher   60   DeraBassi   61   Gobindgarh   62   Jalandhar   63   Khanna   64   Ludhiana   65   NayaNangal   66   Pathankot/Dera Baba   67   Patiala   68   Alwar   69   Jaipur   71   Kota   72   Udaipur   18   Tamilnadu   73   Tuticorin   74   Hydrabad   19   Telangana   75   Nalgonda   76   Patencheru   77   Agra	15		57	
Talcher   60   DeraBassi   61   Gobindgarh   62   Jalandhar   63   Khanna   64   Ludhiana   65   NayaNangal   66   Pathankot/Dera Baba   67   Patiala   68   Alwar   69   Jaipur   71   Kota   72   Udaipur   18   Tamilnadu   73   Tuticorin   74   Hydrabad   19   Telangana   75   Nalgonda   76   Patencheru   77   Agra			58	Rourkela
16				
Punjab			60	DeraBassi
Punjab			61	Gobindgarh
16         Punjab         63         Khanna           64         Ludhiana         65         NayaNangal           66         Pathankot/Dera Baba         67         Patiala           67         Patiala         68         Alwar           69         Jaipur         70         Jodhpur           71         Kota         72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad         75         Nalgonda           76         Patencheru           77         Agra			62	
16         Punjab         64         Ludhiana           65         NayaNangal         66         Pathankot/Dera Baba           67         Patiala           68         Alwar           69         Jaipur           71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           19         Telangana         74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra	40	Punjab	63	Khanna
65         NayaNangal           66         Pathankot/Dera Baba           67         Patiala           68         Alwar           69         Jaipur           70         Jodhpur           71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra	16		64	
66         Pathankot/Dera Baba           67         Patiala           68         Alwar           69         Jaipur           70         Jodhpur           71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra			65	
17         Rajasthan         68         Alwar           17         Rajasthan         70         Jodhpur           71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           19         Telangana         74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra			66	Pathankot/Dera Baba
17     Rajasthan     69     Jaipur       70     Jodhpur       71     Kota       72     Udaipur       18     Tamilnadu     73     Tuticorin       19     Telangana     74     Hydrabad       19     Telangana     75     Nalgonda       76     Patencheru       77     Agra				Patiala
17         Rajasthan         70         Jodhpur           71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra			68	Alwar
71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra			69	Jaipur
71         Kota           72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra	17	Rajasthan	70	Jodhpur
72         Udaipur           18         Tamilnadu         73         Tuticorin           74         Hydrabad           19         Telangana         75         Nalgonda           76         Patencheru           77         Agra		,		
18         Tamilnadu         73         Tuticorin           19         Telangana         74         Hydrabad           75         Nalgonda           76         Patencheru           77         Agra				
19         Telangana         74         Hydrabad           75         Nalgonda           76         Patencheru           77         Agra	18	Tamilnadu		•
19 Telangana 75 Nalgonda 76 Patencheru 77 Agra				
76 Patencheru 77 Agra	19			
77 Agra				<u> </u>
		Uttar Pradesh		
				Allahabad
	20			i
80 Bareily	20			
81 Firozabad				

State SI. No	State	Cities SI. No	Cities
		82	Gajraula
		83	Ghaziabad
		84	Jhansi
		85	Kanpur
		86	Khurja
		87	Lucknow
		88	Muradabad
		89	Noida
		90	Raebareli
		91	Varanasi
21	Uttarakhand	92	Kashipur
Z I		93	Rishikesh
22	West Bengal	94	Kolkata

ANNEXURE REFERRED TO IN REPLY TO PARA (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 44 DUE FOR REPLY ON 15.12.2017 REGARDING 'STATES AFFECTED BY AIR POLLUTION' BY SHRI GOPAL SHETTY, PROF. RICHARD HAY, SHRI GEORGE BAKER; SHRIMATI JAYSHREEBEN PATEL, HON'BLE MEMBERS OF PARLIAMENT

## List of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981

### A.) Control of Vehicular Emissions:

SI.	Action Points
i)	Launch extensive awareness drive against polluting vehicles;
ii)	Ensure Strict action against visibly polluting vehicles;
iii)	Install weigh in motion bridges at Delhi borders to prevent overloading;
iv)	Take steps to prevent parking of vehicles in the non-designated areas;
v)	Introduce early alarm system for benefit of commuters related to traffic congestion on
	major routes for route diversion;
vi)	Consider introducing plan for Flexi/staggered timings to minimize peak movement of
	vehicles on the road;
vii)	Take steps for retrofitting of diesel vehicles with Particulate Filters;
viii)	De-congest pathways;
ix)	Synchronize traffic movements / Introduce intelligent traffic systems for lane-driving;
x)	Install vapor recovery system in fueling stations
xi)	Take steps for installation of remote sensor based PUC system etc.;
xii)	Formulate action plan for controlling decongestion of fuel stations including increasing
	number of dispensing machines;
xiii)	Prepare action plan to check fuel adulteration and random monitoring of fuel quality
	data;
xiv)	Prepare action plan for public transport on CNG mode;
xv)	Undertake road widening and improvement of infrastructure for decongestion of road;
xvi)	Promote battery operated vehicles;
xvii)	Take steps to expedite early completion of Western and Eastern Peripheral
	expressway and submit completion schedule

### (B) Control of Road Dust/Re-suspension of dust and other fugitive emission:

SI.	Action Points
i)	Formulate action plan for creation of green buffers along the traffic corridors;
ii)	Introduce wet/ mechanized vacuum sweeping of roads;
iii)	Maintain pot holes free roads for free-flow of traffic to reduce emissions and dust;
iv)	Introduce water fountains at major traffic intersection, wherever feasible;
v)	Undertake greening of open areas, gardens, community places, schools and housing
	societies.
vi)	Take steps for blacktopping / pavement of road shoulders to avoid road dust;

### (C) Control of Air Pollution from Bio-Mass Burning:

SI.	Action Points					
i)	Take stringent action against open burning of bio-mass/leaves/tyresetc to control such					
	activities and submit periodic status reports;					
ii)	Ensure proper collection of horticulture waste (bio-mass) and composting-cum-					
	gardening approach;					

iii)	Ensure strict enforcement of ban on burning of agriculture waste and crop residues
iv)	Prohibit use of coal in hotels and restaurants and eliminate use of kerosene for cooking
	in Delhi;

## (D) Control of Industrial Air Pollution;

SI.	Action Points
i)	Ensure strict action against unauthorized brick kilns
ii)	Ensure strict action against industrial units not complying with standards;
iii)	Enforce strict compliance of conversion of Natural draft brick kilns to induced-draft;
iv)	Launch action plan for switching over to natural gas by industries, wherever feasible.

### (E) Control of Air Pollution from Construction and Demolition Activities:

SI.	Action Points		
i)	Control dust pollution at construction sites through appropriate cover		
ii)	Undertake control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;		
iii)	Ensure carriage of construction material in closed/covered vessels;		

(F) Other Steps to control Air Pollution

SI.	Action Points
i)	Set-up helpline in States/UT for taking action against reported non-compliance;
ii)	Evolve a system of reporting of garbage /municipal solid waste burning through mobile based applications and other social media platform linked with Central and State Level Control Rooms;
iii)	Establish Standard Operating Procedure to provide quick and effective response to complaints
iv)	Take steps for maximizing coverage of LPG / PNG for domestic cooking purposes with intention of achieving 100%;
v)	Ensure DG sets meeting the standards only be allowed to operate
vi)	Promote use of LPG instead of coal in restaurants/ dhabas/ road side eateries;
vii)	Undertake Satellite based monitoring for tracking and enforcing agriculture waste burning;
viii)	Take steps for setting up of bio-mass based power generation units to avoid bio-mass burning.

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Details of Payment Released to States and other monitoring agencies under National Air Quality Monitoring Programme (NAMP)

S.No.	Name of Monitoring Agency	2014-15 (Amount in Rs.)	2015-16 (Amount in Rs.)	2016-17 (Amount in Rs.)	2017-18 (Amount in Rs.) till Dec 2017
1.	Andhra Pradesh SPCB	7666250	-	-	-
2.	Arunachal Pradesh SPCB	-	-	-	3005334
3.	Assam SPCB	7842500	-	-	11208000
4.	Chandigarh PCC	-	-	4113833	
5.	Chattisgarh ECB	-	1526250	-	
6.	Gujarat SPCB	-	-	-	
7.	Goa SPCB	7125000	7789333	-	
8.	Himachal Pradesh SEP & PCB	-	10128333	-	
9.	Karnataka SPCB	354167	6749583	-	
10.	Kerala SPCB	6474167	-	-	
11.	Maharashtra SPCB	-	-	16316919	
12.	Meghalaya SPCB	-	7845833	-	9173333
13.	Madhya Pradesh SPCB	-	-	7984417	
14.	Mizoram SPCB	1765000	5413333	4253333	2706667
15.	Nagaland SPCB	906667	-	3658667	1717333
16.	Orissa SPCB	5734583	-	5872500	
17.	Punjab SPCB	7795417	-	-	
18.	Puducherry	-	-	5110333	
19.	Rajasthan SPCB	_	4218750	-	
20.	Tamil Nadu SPCB	2358333	_	-	
21.	Uttar Pradesh SPCB	-	7263333	-	
22.	Uttarakhand EP&PCB	_	4085833	-	
23.	NEERI	7047000	13612000	22288000	21600000
24.	IIT Kanpur	3709378	-	-	3709378
	Total =	58778462	68632581	69598002	53120045

Note:- SPCB - State Pollution Control Board, SEP&PCB - State Environment Protection & Pollution Control Board, EP& PCB - Environment Protection & Pollution Control Board, PCC - Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different states/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.